

F.No. 01(03)/Roster/CESTAT/2025
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 13.01.2025

ORDER NO. 7 of 2025

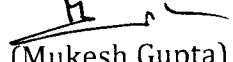
Hon'ble President is pleased to partially modify the roster order no. 163 of 2024 for **CESTAT, Hyderabad** from **22.01.2025** to **24.01.2025** as follows:

PERIOD	CORAM	WORKS ASSIGNED
From 22.01.2025 to 24.01.2025	Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Single Member Bench matters.

Note:


1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar